

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

124. I.A. 1156/2021

I.A. 1137/2021

In

C.P.(IB)-1479(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Biostadt India Ltd

V/s.

Sonachi Industries Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **10.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)